

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

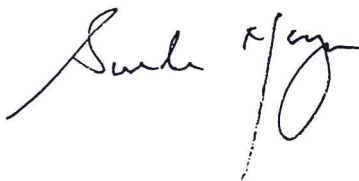

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/336/ (IB)/2017
NAME OF THE PETITIONER(S) : TAT CONSULTANCY SERVICE LTD
NAME OF THE RESPONDENT(S) : DHANUSH TECHNOLOGIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	Counsel for Petitioner		
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ORDER

Counsel for petitioner present and filed an order of Hon'ble High Court of Madras dated 16.03.2014 in CP 90/2012 wherein the respondent is a party. The Hon'ble High Court of Madras has appointed an Official Liquidator vide the above order. The copy of the order is taken on record. In view of the submissions, the petitioner is directed to approach the Official Liquidator and make his submissions. Accordingly the matter stands closed. The Registry is directed to return the file to the Registry of High Court of Madras.

(K. Anantha Padmanabha Swamy)
Member (Judicial)